## **COMPARATIVE TABLE**

## Volume-V

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	14.11.03)
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Ruic 23	18.08.11
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Rule 12	Deleted vide cs 139 dated 22.03.11		
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Rule 7	Rule 5 with minor modifications
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	And Rules 1 to 5 are framed
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Part-D	A note is given
Part-E	Omitted (A note is given)
Part-F	Omitted (A note is given)

Chapter-7 Part-G	Chapter-16
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Part-I	A note is given

Chapter-7 Part-J	Chapter-17
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Form B	Form A with minor modifications
Form C	Form B with minor modifications
Form D	Form C with minor modifications
Form E	Form D with modifications
Form F	Form E with major modifications
Notification No. 323 Rules/II.D.4	Omitted
(regarding designation of APIO, PIO,	
and the First Appellate Authority)	

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(New Chapte	er)		

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Rule 3	Rule 3 with minor modifications
Rule 4	Rule 4 with minor modifications

Rules 5, 6, 7, 8 and 9	Omitted
Rule 10	Rule 5 with minor modifications
Rule 11	Rule 6 with minor modifications
Rule 12	Rule 7 with minor modifications
Rule 13	Omitted
Part-A (B)	(B) Criminal Appeals
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Rule 11	Omitted
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Appendix	A note is given